

JUDGMENTS FOR THE MONTH OF NOVEMBER, 2017

Sl No	Date of Judgment	CASE NO.	PARTIES' NAME	SUBJECT	JUDGMENT DELIVERED BY
1	1 st	Crl.A. 67/2008	SIRAJ UDDIN BORBHUIYA & ORS. VS THE STATE OF ASSAM	Appeals against acquittal	HON'BLE MR. JUSTICE HITESH KUMAR SARMA
2	1 st	WA 340/2015	SRI NIRANJAN MAHANTA & 8 ORS. VS INDIAN OIL CORPORATION LTD.	Writ Appeals under the Gauhati High Court Rules	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
3	1 st	PIL 48/2016	AMINPATY UNNAYAN COMMITTEE & 2 ORS. VS THE STATE OF ASSAM & 23 ORS.	Public Interest Litigations	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
4	1 st	WA 143/2017	TAPASH CHANDRA DAS @ TAPASH DAS VS THE STATE OF ASSAM & 4 ORS.	Writ Appeals under the Gauhati High Court Rules	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
5	1 st	WA 206/2017	SRI KINA RAM HAZARIKA VS THE STATE OF ASSAM & 3 ORS	Writ Appeals under the Gauhati High Court Rules.	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
6	2 nd	MFA 4/2005	UNITED INDIA INSURANCE CO LTD. VS GOVIND CHANDA AND ORS.	Appeals under the Workmen Compensation Act, 1923	HON'BLE MR. JUSTICE KALYAN RAI SURANA
7	2 nd	WP(C) 3016/2009	MD EZAHAR AKHTAR VS THE UNION OF INDIA & ORS.	Recovery of other dues under the Public Demand Recovery Act	HON'BLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA
8	2 nd	Crl.Rev.P. 425/2012	MD. MONSUR ALI VS THE STATE OF ASSAM	Criminal Revisions in respect of orders passed in cases	HON'BLE MR. JUSTICE HITESH KUMAR SARMA
9	2 nd	WP(C) 338/2012	DHEBOR GOHAIN BARUAH VS ASSAM BOARD OF REVENUE AT GUWAHATI & ORS.	Other land matters relating to Land Matters	THE HON'BLE MR JUSTICE HRISHIKESH ROY
10	2 nd	WP(C) 6068/2014	RAJIB MUKTIAR VS THE STATE OF ASSAM AND 3 ORS.	Major punishment with respect to State Govt Employees	HON'BLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA
11	2 nd	I.A.(Civil) 3527/2017	AJAY DEY VS SMTI. SANDHYA DAS (DEY)	Interlocutory Application (Civil)	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN

12	6 th	MFA 103/2007	NEW INDIA ASSURANCE CO. LTD. VS GOPAL SHILL	Appeals under the Workmen Compensation Act, 1923	HON'BLE MR. JUSTICE KALYAN RAI SURANA
13	6 th	Tr.P.(C). 15/2017	JHUMKI ROY VS SANJAY ROY	Civil Revisions for transfer of suit under Section 24 of the CPC	HON'BLE MR. JUSTICE KALYAN RAI SURANA
14	6 th	WP(C) 1719/2017	DR. ARUN KUMAR MAHANTA VS THE STATE OF ASSAM & 5 ORS.	Retirement benefits with respect to State Govt Employees	HON'BLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA
15	7 th	WP(C) 1309/2010	SUSHANTA CHANDRA PAUL VS UNITED BANK OF INDIA & ANR.	Retirement benefits with respect to Service of Local Bodies, Banks, State & Central Public Sector Undertaking, Statutory Bodies and Universities and Institutions	HON'BLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA
16	7 th	WP(C) 2531/2010	ANIL KUMAR AGRAWAL VS THE STATE OF ASSAM AND ORS.	Orders passed by the Board of Revenue in land matters	HON'BLE MR. JUSTICE HRISHIKESH ROY
17	7 th	CRP 400/2013	SWAPAN CH. DAS & 4 ORS. VS RAMAWATAR AGARWALA & 13 ORS.	Civil Revision under Article 227 of the Constitution	HON'BLE MR. JUSTICE KALYAN RAI SURANA
18	7 th	WA 170/2017	MANAGER MONOMOY TEA ESTATE VS THE STATE OF ASSAM & 3 ORS.	Writ Appeals under the Gauhati High Court Rules	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
19	8 th	WA 283/2015	MS ANNISHA KALITA VS ASSAM HIGHER SECONDARY EDUCATION COUNCIL & 2 ORS.	Writ Appeals under the Gauhati High Court Rules	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
20	8 th	WP(C) 6727/2017	KRISHNA CH. GHOSH AND 4 ORS. VS THE STATE OF ASSAM AND 8 ORS.	Selection and appointment with respect to State Govt Employees	HON'BLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA
21	8 th	WP(C) 6729/2017	MAHENDRA BRAHMA & 67 ORS. VS THE STATE OF ASSAM & 7 ORS.	Selection and appointment with respect to State Govt Employees	HON'BLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA
22	9 th	WP(C) 5581/2010	SARAT NATH & 3 ORS. VS THE STATE OF ASSAM AND ORS.	Settlement of land	THE HON'BLE MR. JUSTICE HRISHIKESH ROY
23	9 th	WP(C) 5589/2010	THE MANAGEMENT OF NAHORTOLI TEA ESTATE VS KAMALUDDIN ALI & ORS.	Other Labour and Industrial Cases	HON'BLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA
24	9 th	WP(C) 3723/2012	MD. ARJU ALI VS THE STATE OF ASSAM AND ORS.	Salary and allowances with respect to Service of Teachers of Provincialized Schools	HON'BLE MR. JUSTICE SUMAN SHYAM
25	9 th	Crl.Pet. 66/2015	KHANIN DAS VS THE STATE OF ASSAM & ANR.	Criminal Revisions for quashing of criminal proceeding	HON'BLE MR. JUSTICE HITESH KUMAR SARMA
26	9 th	Crl.Pet. 77/2015	KHANIN DAS VS THE STATE OF ASSAM & ANR.	Criminal Revisions for quashing of criminal proceeding	HON'BLE MR. JUSTICE HITESH KUMAR SARMA

27	9 th	PIL 66/2016	MADAN CHANDRA BORO VS THE UNION OF INDIA & 5 ORS.	Public Interest Litigations	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
28	9 th	PIL 70/2016	BARAK PEOPLE UPLIFTMENT ASSOCIATION & 2 ORS. VS THE STATE OF ASSAM & 5 ORS.	Public Interest Litigations	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
29	9 th	WA 156/2016	SHANKAR NARAYAN GHOSH & 29 ORS. VS OIL & NATURAL GAS CORPORATION LTD & 5 ORS.	Writ Appeals under the Gauhati High Court Rules	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
30	9 th	WA 215/2017	KAMRUL ISLAM LASKAR VS THE STATE OF ASSAM & 13 ORS.	Writ Appeals under the Gauhati High Court Rules	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
31	10 th	WP(C) 5165/2009	ISHED PEDRU DESOUZA VS THE STATE OF ASSAM AND ORS	Other Labour and Industrial Cases	HON'BLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA
32	10 th	MFA 3/2011	THE UNITED INDIA INSURANCE CO. LTD. VS BIMAL BHUMIZ @ MILAN BHUMIZ & 2 ORS.	Appeal from Railway Claims Tribunal	HON'BLE MR. JUSTICE KALYAN RAI SURANA
33	10 th	WP(C) 2754/2014	XXX XXX XXX VS IN RE - THE STATE OF ASSAM & 2 ORS.	Other Civil Rules relating to other Writ Petitions	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
34	10 th	WP(C) 6938/2015	BHARTI AIRTEL LIMITED & 2 ORS. VS THE STATE OF ASSAM AND 2 ORS.	Sales Tax	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
35	10 th	Tr.P.(C). 56/2016	SMTI. BANDANA DAS VS RAMAI DAS	Civil Revisions for transfer of suit under Section 24 of the CPC	HON'BLE MR. JUSTICE KALYAN RAI SURANA
36	10 th	PIL 26/2017	DAKSHIN HAILAKANDI YUVA AIKYA MANCHA VS THE UNION OF INDIA & 4 ORS.	Public Interest Litigations	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
37	10 th	Review.Pet. 14/2017	THE STATE OF ASSAM & ANR. VS ALL ASSAM SECONDARY ADDITIONAL (CONSTRUCTUAL) TEACHERS ASSOCIATION & 57 ORS.	Other Review Applications	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE SUMAN SHYAM

38	10 th	Review.Pet. 157/2017	SRI DINESH CHAUHAN VS THE STATE OF ASSAM & 4 ORS.	Other Review Applications	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
39	10 th	WP(C) 6721/2017	KRISHNA DUTTA VS MAHUA BISWAS & 8 ORS.	Order of the Appellate or Revisional authority with respect to Service of Local Bodies, Banks, State & Central Public Sector Undertaking, Statutory Bodies and Universities and Institutions	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
40	13 th	RFA 29/2009	CHITTARANJAN DAS VS KUMUD BAISHYA	Appeals against Original Decrees	HON'BLE MR. JUSTICE KALYAN RAI SURANA
41	13 th	MFA 54/2010	ORIENTAL INSURANCE CO. LTD. VS BIMAL PATHAR	Appeal from Railway Claims Tribunal	HON'BLE MR. JUSTICE KALYAN RAI SURANA
42	13 th	CRP 210/2013	MUSST. SAHEDA BEGUM VS GOPAL SHAH	Civil Revision under Article 227 of the Constitution	HON'BLE MR. JUSTICE KALYAN RAI SURANA
43	13 th	W.P.(CrI.) 9/2016	MANORANJAN CHAKMA VS THE UNION OF INDIA	Other Habeas Corpus petitions	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
44	13 th	WP(C) 517/2016	HALI RAM DAS VS THE UNION OF INDIA & 3 ORS.	Order of the Appellate or Revisional authority with respect to Service of Local Bodies, Banks, State & Central Public Sector Undertaking, Statutory Bodies and Universities and Institutions	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
45	13 th	Bail Appln. 1063/2017	NAZMUL HUSSAIN LASKAR VS THE STATE OF ASSAM	Bail Application Under section 439 Cr. P. C	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH
46	13 th	PIL 52/2017	PUSPA DEKA VS THE UNION OF INDIA & 8 ORS.	Public Interest Litigations	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
47	13 th	WA 301/2017	GHOSH BROTHER ELECTRONICS PVT. LTD. VS THE STATE OF ASSAM & 3 ORS.	Writ Appeals under the Gauhati High Court Rules	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
48	13 th	WA 306/2017	SYED NAJIBUDDIN AHMED VS THE STATE OF ASSAM & 3 ORS.	Writ Appeals under the Gauhati High Court Rules	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH

					HON'BLE MR. JUSTICE MANOJIT BHUYAN
49	13 th	WA 309/2017	GHOSH BROTHER ELECTRONICS PVT. LTD. VS THE STATE OF ASSAM & 3 ORS.	Writ Appeals under the Gauhati High Court Rules	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
50	13 th	WA 310/2017	GHOSH BROTHER ELECTRONICS PVT. LTD. VS THE STATE OF ASSAM & 3 ORS.	Writ Appeals under the Gauhati High Court Rules	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
51	13 th	WA 311/2017	GHOSH BROTHER ELECTRONICS PVT. LTD. VS STATE OF ASSAM & 3 ORS.	Writ Appeals under the Gauhati High Court Rules	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
52	13 th	WA 312/2017	GHOSH BROTHER ELECTRONICS PVT. LTD. VS THE STATE OF ASSAM & 3 ORS.	Writ Appeals under the Gauhati High Court Rules	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
53	14 th	WP(C) 4798/2009	DIPU BORA VS THE STATE OF ASSAM AND ORS.	Selection and appointment with respect to State Govt Employees	HON'BLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA
54	14 th	WP(C) 6017/2010	UNION OF INDIA & ANR. VS KESHARDEV AGARWALA	Eviction from land	HON'BLE MR. JUSTICE HRISHIKESH ROY
55	14 th	WP(C) 1866/2011	GOPAL AGARWALLA VS THE STATE OF ASSAM AND ORS.	Other land matters relating to Land Matters	THE HON'BLE MR. JUSTICE HRISHIKESH ROY
56	14 th	WP(C) 3267/2012	PALASHI MAZUMDAR VS STATE OF ASSAM & ORS	Appointment of family members of victim of extremist violence with respect to Service of Teachers of Provincialized Schools	THE HON'BLE MR. JUSTICE SUMAN SHYAM
57	14 th	Tr.P.(CrI.) 37/2014	PROF. MAGUNI CHARAN BEHRA VS THE STATE OF ARUNACHAL PRADESH AND ANR.	Applications for transfer Of Criminal cases	HON'BLE MRS. JUSTICE RUMI KUMARI PHUKAN
58	14 th	WP(C) 5302/2017	SANKARLAL DEY VS THE STATE OF ASSAM & 4 ORS.	Settlement of Foreign Liquor Shop	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
59	15 th	MFA 9/2012	UNITED INDIA INSURANCE CO. LTD. VS SHAHIDUL ISLAM & ANR.	Appeals under the Workmen Compensation Act, 1923	HON'BLE MR. JUSTICE KALYAN RAI SURANA
60	15 th	WP(C) 2389/2016	BIMALA KALITA VS THE UNION OF INDIA & 3 ORS.	Order of the Appellate or Revisional authority with respect to Service of	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH

				Local Bodies, Banks, State & Central Public Sector Undertaking, Statutory Bodies and Universities and Institutions	HON'BLE MR. JUSTICE MANOJIT BHUYAN
61	15 th	Cont.Cas(C) 425/2017	KANAN KALITA VS MRS. L. SWEETY CHANGSAN & 3 ORS.	Contempt Petition (Civil)	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
62	15 th	I.A.(Civil) 3537/2017	RANGAGORAH FISHERMEN CO-OPERATIVE SOCIETY LIMITED VS THE UNION OF INDIA & 9 ORS.	Interlocutory Application (Civil)	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
63	15 th	WA 316/2017	MOCKLISHUR RAHMAN LASKAR VS THE STATE OF ASSAM & 14 ORS.	Writ Appeals under the Gauhati High Court Rules	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
64	16 th	CRP 61/2010	RAM RAO SINGH VS UPON THE DEATH OF THE SOLE OPP. PARTY, HIS LEGAL HEIR SMTI. RIKUMONI BORKAKOTY	Civil Revision against appellate decree under the Local Rent Control Act	HON'BLE MR. JUSTICE KALYAN RAI SURANA
65	16 th	WP(C) 1267/2010	XXX VS IN RE :- THE STATE OF ARUNACHAL PRADESH AND ORS.	Other Civil Rules relating to other Writ Petitions	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
66	16 th	MACApp. 51/2011	NATIONAL INSURANCE CO. LTD. VS SHYAM RAI MAHANTA AND ORS.	Appeals from motor accident claims tribunal	HON'BLE MR. JUSTICE KALYAN RAI SURANA
67	16 th	PIL 47/2012	TAYO LAHA VS THE STATE OF ARUNACHAL PRADESH AND ORS	Public Interest Litigations	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
68	16 th	PIL 43/2013	XXX VS IN RE :- THE STATE OF ASSAM & 5 ORS	Public Interest Litigations	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
69	16 th	MACApp. 29/2014	MARAMI MAHANTA VS THE B.M, UNIVERSAL SEMPO GENERAL INSURANCE CO. LTD.	Appeals from motor accident claims tribunal	HON'BLE MR. JUSTICE KALYAN RAI SURANA
70	16 th	WP(C) 4769/2014	HIMADRI SHEKHAR BHATTACHARJEE VS THE PUNJAB NATIONAL BANK & 3 ORS.	Other service matters with respect to Service of Local Bodies, Banks, State & Central Public Sector	HON'BLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA

				Undertaking, Statutory Bodies and Universities and Institutions	
71	16 th	Mat.App. 30/2016	SRI KHITISH DEBNATH VS SMTI BITHI DEBNATH	Family Court Appeals	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
72	16 th	WP(C) 5042/2017	LEENA MONI KUMARI & 5 ORS. VS THE STATE OF ASSAM & 5 ORS.	Selection and appointment with respect to State Govt Employees	HON'BLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA
73	17 th	CRP 66/2014	PRADIP GHOSH VS SARDAR JASBIR SINGH & 2 ORS.	Civil Revision under Article 227 of the Constitution	HON'BLE MR. JUSTICE KALYAN RAI SURANA
74	18 th	CRL.A(J) 78/2013	DAMBARU PHUKAN VS THE STATE OF ASSAM	Criminal Appeals (Jail)	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE UJJAL BHUYAN
75	18 th	CRL.A(J) 2/2014	AZIZUR RAHMAN CHOUDHURY VS THE STATE OF ASSAM	Criminal Appeals (Jail)	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE UJJAL BHUYAN
76	18 th	CRL.A(J) 3/2014	DIMBESWAR RAI VS THE STATE OF ASSAM	Criminal Appeals (Jail)	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE UJJAL BHUYAN
77	18 th	CRL.A(J) 81/2014	DIPAK KARMAKAR VS THE STATE OF ASSAM	Criminal Appeals (Jail)	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE UJJAL BHUYAN
78	18 th	CRL.A(J) 82/2014	LAKHAN MURA VS THE STATE OF ASSAM	Criminal Appeals (Jail)	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE UJJAL BHUYAN
79	18 th	CRL.A(J) 83/2014	SMTI DRAUPADI KARMAKAR VS THE STATE OF ASSAM	Criminal Appeals (Jail)	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE UJJAL BHUYAN
80	18 th	CRL.A(J) 96/2014	DIGANTA BHUYAN @ BEBAI VS THE STATE OF ASSAM	Criminal Appeals (Jail)	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE UJJAL BHUYAN

81	20 th	Mat.App. 20/2016	PARAMESWAR DAS & ANR. VS JONAKI DAS	Family Court Appeals	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
82	20 th	C.Ex.App. 6/2017	THE COMMISSIONER OF CENTRAL EXCISE VS M/S BHANU FLAVOURS & FRAGRANCES CO.	Central Excise	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
83	20 th	C.Ex.App. 7/2017	THE COMMISSIONER OF CENTRAL EXCISE & SERVICE TAX VS M/S OIL AND NATURAL GAS CORPORATION	Central Excise	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
84	21 st	WP(C) 119/2013	SMTI SHANTI BALA DAS VS THE UNION OF INDIA & 3 ORS.	Order of the Appellate or Revisional authority with respect to Service of Local Bodies, Banks, State & Central Public Sector Undertaking, Statutory Bodies and Universities and Institutions	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
85	21 st	WA 408/2015	M/S WARREN TEA LIMITED VS THE PRESIDING OFFICER INDUSTRIAL TRIBUNAL DIBRUGARH & ANR.	Writ Appeals under the Gauhati High Court Rules	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
86	21 st	WA 37/2017	KHODEZA KHATUN VS THE STATE OF ASSAM & 4 ORS.	Writ Appeals under the Gauhati High Court Rules	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
87	21 st	WA 130/2017	THE STATE OF ASSAM & ANR. VS ALL ASSAM MIDDLE ENGLISH TEACHERS ASSOCIATION (M.E. SCHOOL) ANR.	Writ Appeals under the Gauhati High Court Rules	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
88	21 st	WA 155/2017	ALL ASSAM MIDDLE ENGLISH TEACHERS ASSOCIATION (M.E. SCHOOL) & ANR. VS THE STATE OF ASSAM & 6 ORS.	Writ Appeals under the Gauhati High Court Rules	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
89	21 st	WA 167/2017	SRI SATYENDRA MOHAN ROY VS STATE OF ASSAM & ANR.	Writ Appeals under the Gauhati High Court Rules	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN

90	22 nd	I.A.(Civil) 1010/2016	THE STATE OF MIZORAM & 5 ORS. VS SH. H. LALDINGNGHETA & 46 ORS.	Interlocutory Application (Civil)	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
91	22 nd	Review.Pet. 39/2017	MD. NURUL AMIN VS DHING MUNICIPAL BOARD & 2 ORS.	Other Review Applications	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE L.S. JAMIR
92	22 nd	WP(C) 7137/2017	THE UNION OF INDIA & 4 ORS VS SANJEEV KUMAR POON & 2 ORS	Order of the Appellate or Revisional authority with respect to Service of Local Bodies, Banks, State & Central Public Sector Undertaking, Statutory Bodies and Universities and Institutions	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
93	23 rd	WP(C) 3442/2015	DIBAKAR DAS VS THE UNION OF INDIA & 2 ORS.	Sale of land by member of Schedule Tribe	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
94	23 rd	Mat.App. 25/2016	ISHWAR CHAND MITTAL @ ISHWAR CHANDRA MITTAL VS USHA MITTAL	Family Court Appeals	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
95	23 rd	I.A.(Civil) 384/2017	MOBARAK ALI VS NARZINA BEGUM	Interlocutory Application (Civil)	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
96	23 rd	I.A.(Civil) 2626/2017	SMTI NANDITA BHATTACHARJEE VS SHRI MONOJIT BHATTACHARJEE	Interlocutory Application (Civil)	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
97	23 rd	WA 297/2017	SHRI SANGTI PHOM & 4 ORS. VS THE STATE OF NAGALAND & 4 ORS.	Writ Appeals under the Gauhati High Court Rules	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN